## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. 2096

TO BE ANSWERED ON THE 31<sup>ST</sup> JULY, 2018 /SHRAVANA 9, 1940 (SAKA)
FULL BODY PROTECTOR FOR TROOPS

2096. SHRI RAM CHARITRA NISHAD:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is considering to provide full body protection for troops in the Kashmir valley;
- (b) if so, the details thereof;
- (c) whether most of the CRPF personnel are hit either in face, neck or legs during stone pelting incidents;
- (d) whether it is also true that several personnel end up needing surgeries; and
- (e) if so, the steps taken by the Government in this regard?

## ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR)

- (a) & (b): All CAPF have been authorized use of anti-riot equipments including body protectors for their personnel. These are being procured and utilized by the CAPFs as per their operational requirement.
- (c): Most of the CRPF personnel got hit on uncovered parts of the body which also included face, neck and legs.

- (d) & (e): Surgeries/stitching have been carried out in grievous cases. The following steps have been taken for protection of troops deployed for law & order duties in Jammu and Kashmir: -
  - (i) Anti-riot gear, special pair of gloves have been provided;
  - (ii) Partial armouring of vehicles has been carried out;
  - (iii) All vehicles are fitted with wire mesh;
  - (iv) Proper medical care is provided to the injured;
  - (v) Financial assistance is also provided.

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